

S.No.51

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-05-2023 AT 10:30 AM**

**CP No. 65/241/HDB/2017**  
u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Rajasekhar Kanuparthi & another

**...Petitioner**

**VS**

Deepamkara Web Ventures Pvt Ltd & 5 others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Both side counsels present. The written submissions have been filed. Hence, for orders, call on 22.06.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**